

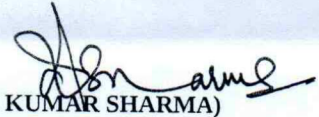
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT : SAKET COURTS COMPLEX NEW DELHI**

ORDER

With the approval of Ld. Principal District & Sessions Judge, South District, the following transfer & posting order of Sr. Personal Assistants/Personal Assistants is hereby made with immediate effect:

S.No	Name of the Official	From	To
1	Sh. Manoj Kumar Sharma EC : 99567817	SPA in Mediation Centre, Saket Courts, New Delhi	SPA in the court of undersigned.
2	Ms. Sapna Singh EC : 18120607	PA in the Court of Sh. Deepak Vats, JSCC/ASCJ/GJ, South District, Saket Courts, New Delhi	PA in Mediation Centre, Saket Courts, New Delh
3	Sh. Navin Gupta EC: 63012420	PA in the court of undersigned.	PA in the Court of Sh. Deepak Vats, JSCC/ASCJ/GJ, South District, Saket Courts, New Delhi
4	Ms. Anshu Prasad EC: 75826998	PA in the court of Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South District, Saket Courts, New Delhi	PA in the vacant court of MM (NI Act)-02, South District, Saket Courts, New Delhi
5	Ms. Ekta Buswal EC: 93163751	PA in the vacant court of MM (NI Act)-02, South District, Saket Courts, New Delhi	PA in the court of Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South District, Saket Courts, New Delhi

Note:- Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the erring official.



(LOKESH KUMAR SHARMA)
Officer In-Charge
Administration Branch - I
South District, Saket Courts
New Delhi

No. Admn.I/P&T/SD/Saket/2024/ 783-805
Copy forwarded for information and necessary action to:

Dated, New Delhi the 06/1/24

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi.
5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi.
6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.
7. Website Committee, HQs, Tis Hazari Courts, Delhi
8. The PRO, South District, Saket Courts Complex, New Delhi.
9. ACR Cell (HQs), Tis Hazari Courts, Delhi
10. Official concerned.
11. Dealing official, LAYERS seat, Tis Hazari Court, for uploading on LAYERS.
12. Guard File




(LOKESH KUMAR SHARMA)
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Administration Branch - I
South District, Saket Courts
New Delhi

